

EMPLOYMENT TO GAS VICTIMS IN COACH REPAIR FACTORY, BHOPAL

1036. SHRI SUSHIL CHANDRA VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of posts sanctioned in the Railways' Coach Repair Factory at Bhopal and the number out of them filled; and

(b) the number of persons employed from the areas affected by Bhopal gas tragedy and the number of posts likely to be made available to the persons from these areas and the categories and pay scales for these posts?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Out of 958 posts sanctioned, 743 posts have been filled.

(b) (i) number of persons employed from the areas affected by Bhopal Gas Tragedy—203;

(ii) The scheme of exclusive reservation for such persons was valid upto 31-12-1990; and

(iii) Persons employed, as at (i) above were recruited in scales Rs. 950-1500 and Rs. 1400-2300.

RAILWAY LINE FROM INDORE TO AMALNER

1037. SHRI SUSHIL CHANDRA VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have a proposal to construct railway line from Indore to Amalner (Maharashtra); and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

(English)

CONVERSION AND EXTENSION OF RAJKOT-VERAVAL LINE

1038. SHRI HARIN PATHAK: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal for conversion of Rajkot-Veraval metre gauge railway line into broad gauge and its extension upto Kodinal;

(b) whether RITES has already conducted a survey for it; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) As a result of examination of the Preliminary Engineering-cum-Traffic Survey Report of Rajkot-Veraval section, certain alternatives were identified. Decision would be taken on the basis of study of these alternatives and availability of resources in the coming years;

(b) and (c) M/s. RITES conducted a feasibility survey for construction of a new line from Veraval to Kodinar in 1989 at the request and cost of Gujarat Industrial Investment Corporation. Since the proposed line is to exclusively serve the two plants of Gujarat Heavy Chemicals Ltd. and Cement Corporation of Gujarat Ltd. and after gauge conversion, M/s. Ambuja Cement Plant, it was decided that the work can be taken up only as a deposite work and Chief Minister of Gujarat was advised accordingly in October, 1989.

REINSTATEMENT OF DISMISSED EMPLOYEES

1039. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway employees retrenched after 1980 consequent on their participation in the strikes;

(b) whether the Government has given assurance in Parliament to take back those employees;

(c) if so, whether orders have been issued to reinstate those employees and from what date;

(d) the number of persons reinstated so far and their date of reinstatement; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) to (c) The position as on 30-06-1991 regarding the number of railway servants, who were dismissed or removed from service from 1980-81 and onwards under Rule 14(ii) of the Railway Servants (Discipline & Appeal) Rules consequent on their participation in Trade Union agitations and their reinstatement following decisions of appellate/ revising authorities or on account of judicial orders is as under :

TABLE

	Loco Running Staff Association	Other Trade Union Agitations	Total
Number of staff removed	611	100	711
Number of staff reinstated (The reinstatement were spread over the period 1981 to 1991)			
(a) on appeal/revision	20	18	38
(b) on Judicial orders	268	1	269
(c) Total	288	19	307
Number yet to be reinstated	323	18	404

Regarding the number yet to be reinstated, the matter is under consideration.

INTERNATIONAL FLIGHTS FROM THIRUVANANTHAPURAM

1040. SHRI KODIKUNNIL SURESH : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the international flights from Thiruvananthapuram airport have been chalked out;

(b) if so, whether any private company has approached the Union Government to start international air service from Thiruvananthapuram;

(c) the number of international flights started from Thiruvananthapuram airport till July, 1991;

(d) whether there is any delay in the functioning of the Thiruvananthapuram airport as international airport; and

(e) if so, the details thereof ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) It is for the airlines to decide whether they want to operate flights from any particular airport.

(b) No, Sir. The operation of scheduled international services is governed by bilateral Air Services Agreements between the Governments of the countries concerned.

(c) Air India and Air Srilanka were already operating international flights from Thiruvananthapuram before 1st Jan., 1991. Following a bilateral agreement, Gulf Air has commenced operation of four weekly